

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Sikkim High Court.

Office of the Chief Justice of the Sikkim High Court has fallen vacant, consequent upon retirement of Mr. Justice S.K. Agnihotri, Chief Justice of that High Court. Therefore, appointment to that office is required to be made.

Mr. Justice Vijai Kumar Bist is the senior-most Judge from Uttarakhand High Court and is functioning in that High Court since his elevation. Having regard to all relevant factors, the Collegium finds Mr. Justice Vijai Kumar Bist suitable in all respects for being appointed as Chief Justice of the Sikkim High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that there has been no Chief Justice from Uttarakhand High Court since the elevation of Mr. Justice P.C. Pant in Supreme Court i.e. in August, 2014.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

New Delhi,
October 09, 2018.